

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 118**

**C.P. (IB) No. 296/Chd/Pb/2023**

**IN THE MATTER OF:**

**Shiv Shakti Specialities Through  
Proprietor Naveen Sharma**

**...Petitioner-Operational Creditor**

**Versus**

**J C T Limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 11.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 28.08.2024.

Sd/-  
**Court Officer**